

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.08.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 920 of 2022	Ajr Infra and Tolling Ltd. Vs. Sutanu Sinha & Ors. With	Prashant Kumar	Mahima Singh Surbhi Kapoor-R1 Abhijeet Sinha Prateek Kumar Raveena Rai
2.	Comp. App. (AT) (Ins) No. 922 of 2022	AJR Infra and Tolling Ltd. Vs. Sutanu Sinha Resolution Professional Patna Highway Projects Ltd. & Ors.	Prashant Kumar	Mahima Singh Surbhi Kapoor-R1 Abhijeet Sinha Prateek Kumar Raveena Rai
3.	Comp. App. (AT) (Ins) No. 993 of 2022	Hrishabh Pharma Pvt. Ltd. Vs. Vijay P. Lulla Liquidator & Anr.	Bina Madhavan	
4.	Comp. App. (AT) (Ins) No. 994 of 2022	Indiabulls Housing Finance Ltd. Vs. ---	Sumesh Dhawan	
5.	Comp. App. (AT) (Ins) No. 995 of 2022	Shree Sai Jagannath Vs. Adhunik Metaliks Ltd. & Ors.	Harshita Singhal	
6.	Comp. App. (AT) (Ins) No. 996 of 2022	State of Rajasthan Through Officer in Charge Panchu Ram Sharma Vs. Arunava Sikdar Resolution Professional, Jaipur Metals and Electricals Ltd.	Samay Maheshwar	
7.	Comp. App. (AT) (Ins) No. 998 of 2022 & I.A. No. 2824 of 2022 (With Defects)	Arun Bajaj & Ors. Vs. Morpheus Developers Pvt. Ltd.	Abhay Pratap	

8.	Comp. App. (AT) (Ins) No. 999 of 2022	Anshul Gupta Resolution Professional in the case of Rathi Graphic Technologies Ltd. Vs. Giriraj Coated Fab Pvt. Ltd. & Ors.	Milan S. Negi	
9.	Comp. App. (AT) (Ins) No. 1000 of 2022	IDBI Bank Ltd. Vs. Abhijeet Integrated Steel Ltd.	Bishwajit Dubey	
10.	Comp. App. (AT) (Ins) No. 1002 of 2022	Laxman Singh (Ex- Director) of Divinesair Logistics Pvt. Ltd. Vs. Kerry Indev Logistics Pvt. Ltd. & Anr.	Anurag Ojha	
11.	Comp. App. (AT) (Ins) No. 1003 of 2022 & I.A. No. 2864 of 2022 (With Defects)	C. Net Communication (India) Pvt. Ltd. Vs. Mukesh Kumar Jain Interim Resolution Professional for CMYK Printech Ltd. & Anr.	Aditya Nayyar	
12.	Comp. App. (AT) (Ins) No. 1004 of 2022	Ramchandra Dallaram Chaudhary Resolution Professional of Anil Mega Food Park Pvt. Ltd. Vs. M2K Developers Pvt. Ltd. & Anr.	Atul Sharma	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 176 of 2022	Karveer Nivasini Engineers & Suppliers Vs. Popular Steel Works and Agricultural Implements Pvt. Ltd.	Jasmeet Singh	Bhrihu Dhami
14.	Comp. App. (AT) (Ins) No. 317 of 2022	Canara Bank (Erstwhile Syndicate Bank) Vs. Alphabet Height Pvt. Ltd. & Anr.	Anuj Jain	Mrinal Harshvardhan
15.	Comp. App. (AT) (Ins) No. 338 of 2022	Central Board of Trustee, Employees' Provident Fund Organization through The Regional P.F. Commissioner-II Vs. Fourth Dimension Solutions Ltd. (FDSL) Through its Monitoring Agency & Ors.	Brijesh Kr. Tamber	Atul Sharma Arjun PadhiyarR1 to R3 Mohak Sharma-R4
16.	Comp. App. (AT) (Ins) No. 413 of 2022	SPBP Holding Pvt. Ltd. Vs. Lomat International NV & Anr. With	Aastha Mehta	Soumya Dutta Shaunak Mitra Preet Pal Singh

17.	Comp. App. (AT) (Ins) No. 343 of 2022	Wearit Global Limited Vs. Pawan Putra Securities Pvt. Ltd.	Sonia Dube	Suraj Prakash
18.	Comp. App. (AT) (Ins) No. 580 of 2022	Piramal Capital & Housing Finance Ltd. Vs. Arpan Maheshkumar Shah Resolution Professional for Anuradha Real Estate Developers Pvt. Ltd.	Prateek Kumar	Natasha D. Shah
19.	Comp. App. (AT) (Ins) No. 596 of 2022	Dynamix Growth Avenues Pvt. Ltd. Vs. Partha Sarathy Sarkar	Ashu Kansal	Partha S. Sarkar
20.	Comp. App. (AT) (Ins) No. 622 of 2022	Sunil Kumar Agrawal Resolution Professional GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority	Rakesh Kumar	Rachit Mittal
21.	Comp. App. (AT) (Ins) No. 644 of 2022	Capt. Surinder Singh Grewal Vs. Aamby Valley Ltd.	Rajeev M. Roy	Sandeep Bajaj
22.	Comp. App. (AT) (Ins) No. 697 of 2022	Dharmesh S. Jain Vs. SREI Equipment Finance Ltd. & Anr. With	Kunal Mimani	
23.	Comp. App. (AT) (Ins) No. 698 of 2022	Deepak Sudhir Keluskar Vs. SREI Equipment Finance Ltd. & Ors.	Shikhar Khare	Rohan Agrawal Vilona Shah Harshad Vyas-R1 Dilipkumar N Jagad
24.	Comp. App. (AT) (Ins) No. 737 of 2022	Nikunj Udyog A Unit of Surbhika Steels Pvt. Ltd. Vs. Anshul Gupta Resolution Professional of Rathi Graphics Technologies Ltd. & Anr.	Raghav Dembla	Abhijeet Sinha-IRP Kunal Tandon Richa Sandilya-R2

For Hearing

25.	Comp. App. (AT) (Ins) No. 150 of 2022	GSPC Energy Ltd. Vs. Girish Siriram Juneja (Interim Resolution Professional, Hindusthan National Glass & Industries Ltd.)	Piyush Joshi	Vikram Wadehra Vidhushi Chokhani- R1
-----	---	--	--------------	--

26.	Comp. App. (AT) (Ins) No. 397 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Rekha Singh With	Pratiksh Sharma	Danish Akhtar
27.	Comp. App. (AT) (Ins) No. 398 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Siddharth Singh With	Siddharth Singh	Danish Akhtar
28.	Comp. App. (AT) (Ins) No. 399 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Ajay Singh	Pratiksha Sharma	Danish Akhtar
29.	Comp. App. (AT) (Ins) No. 440 of 2022	Chandra Prakash Vs. Naveen Chaudhri (Suspended Director)	Sanju Kumar	Aditya Madaan Harimohana N. Saumya Tiwari

02:00 PM
(After rising of Court - III)

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

30.	I.A. No. 593 of 2019 & 304, 2966 of 2020 & 888, 889 of 2021 & 275, 296, 427, 429, 544, 557, 586, 645 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
31.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma
32.	Comp. App. (AT) No. 120 of 2021	Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Brijesh Kumar Tamber	Raunak Dhillon Vikas Kumar Jha Adarsh Saxena-R1

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar